

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 4483
TO BE ANSWERED ON JANUARY 08, 2019**

METRO CONNECTIVITY

No. 4483. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has approved the proposal to extend metro connectivity in Haryana from Narela to Kundli and if so, the details thereof;**
- (b) whether there is any time limit for starting and completing the work of the said metro line;**
- (c) if so, the details thereof; and**
- (d) the time by which the people of Haryana particularly Sonapat are likely to be benefited from the metro connectivity?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a): Urban transport, including Metro Rail, is an integral part of urban development, which is a State subject. Hence, the respective state government is responsible for initiating/developing and funding urban transport infrastructure including metro rail projects. Central Government considers financial assistance for metro rail proposals in cities or urban agglomerates, on the basis of feasibility of the proposal and availability of resources, as and when posed by the concerned state governments. The revised proposal of extension of metro rail connectivity from Narela to Kundli in Haryana as per Metro Rail Policy, 2017, has not been received from the State Government of Haryana.

(b) to (d): Do not arise.
